

**Central Administrative Tribunal, Allahabad Bench,  
Allahabad**

**Original Application No. 330/00505/2012**

**This the 21st day of May, 2018**

**Hon'ble Mr. Sanjeev Kaushik, Member (J)  
Hon'ble Mr. R. Ramanujam, Member (A)**

Narendra Singh Rana son of Sri Man Singh Rana resident of House No. 42, Tilak Colony , Rampur (Under suspension Postal Assistant), Post Office- Vilaspur, District- Rampur.

Applicant

By Advocate: None

Versus

1. Union of India through Secretary, Ministry of Communication, Department of Postal, Dak Bhawan, Sansad Marg, New Delhi-110011.
2. Director, Postal Services Office of Post Master, General Bareilly Region, Bareilly-243001.
3. Senior Superintendent of Post Offices, Moradabad Division, Moradabad-244001.

Respondents

By Advocate: Sri Ravi Prakash Singh

**ORDER**

**By Hon'ble Mr. Sanjeev Kaushik, Member (J)**

None for the applicant.

2. Learned counsel for respondents submitted that this O.A. has rendered in-fructuous as the applicant has been punished in the criminal case by the CBI and consequently, he has also been removed from service.

The statement to this effect has been made in the Supplementary Counter Affidavit.

3. Considering the fact that applicant has prayed in this O.A. for quashing of suspension order and now he

has been removed from service, as such the O.A. has rendered in-fructuous. Accordingly, the O.A. is dismissed as in-fructuous. No order as to costs.

**(R. RAMANUJAM)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**HLS/-**